

Damages to Aircraft and loss of Human Lives due to Bird Hits

976. SHRI VIRDHI CHANDER JAIN:

SHRI EDUARDO FALEIRO:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of birds-hit damages to aircraft from birds, the loss of revenue from fares due to grounding of aircraft for repairs and the loss of human lives of passengers and the precious lives of young Indian Airlines pilots in India from the year 1978 to 1982, year-wise; and

(b) what are the measures and remedies taken by the Department to eliminate the bird-hits and provide a clean environment near the airports?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) A statement containing the requisite information is attached.

(b) In order to minimise the bird strike incidents, a Committee under the Chairmanship of Secretary, Civil Aviation, periodically determines various measures necessary to contain this problem and monitors their implementation. The measures introduced in this regard include : Environmental Management, cutting of grass, spraying of insecticides, elimination of hazardous birds.

Statement

The Number of bird-hit damages to aircraft from birds, the loss of revenue due to grounding of aircrafts for repairs and loss of human lives, during the years 1978, 1979, 1980, 1981 and 1982 is given below :

Year	No. of incidents		Loss of revenue due to grounding of aircraft		Loss of lives			
	Air India	Indian Airlines	Air India	Indian Airlines	Passengers		Crew	
	2	3	4	5	6	7	8	9
1978	14	107	Nil	Nil	Nil	Nil	Nil	Nil
1979	12	115	Nil	Nil	Nil	Nil	Nil	Nil
1980	32	141	Nil	Nil	Nil	Nil	Nil	Nil
1981	34	131	Nil	Nil	Nil	Nil	Nil	Nil
1982	20	135	Rs. 6.61 lakhs	Nil	Nil	Nil	Nil	Nil

Public Sector Enterprises without Chief

978. SHRI K. A. RAJAN:

SHRI GHUFRAN AZAM:

KUMARI PUSHPA DEVI SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that 19 public sector enterprises were topless and 33

other without their functioning directors at the end of the year 1982;

(b) if so, the names of these public enterprises; since when these posts are vacant and to what extent it has affected the performance of these undertakings;

(c) whether any step has since been taken to fill up these vacancies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO): (a) to (d). Presumably, the Hon'ble Members are referring to the news item that appeared in the 'Business Standard' of December 20, 1982 wherein it was stated that 19 public sector enterprises were topless and 33 others were without their functional Directors. However, the position as on 31-12-1982 was that there were 16 vacancies of Chief Executives and 24 vacancies of functional Directors in public sector enterprises. The dates from which

these posts have been vacant are indicated in the Annexure. Interim arrangements are made till the regular incumbents are appointed in order to ensure that the work does not suffer. Meanwhile, the Public Enterprises Selection Board (PESB) have already made recommendations for filling up all these posts except in the case of 10 functional Directors. Appointment orders have also been issued in respect of 10 Chief Executives and 2 functional Directors. The remaining recommendations of the PESB are under active consideration of the Government.

Statement

Vacancies of Chief Executive and Functional Directors in Public Enterprises as on 31-12-82

S. No.	Name of the post Enterprise	Date of Vacancy
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A- Chief Executives

I-Vacancies for which recommendations have been sent by PESB.

1	OMD, Engineering Projects (I) Ltd.	1-7-1982
2	MD, National Textile Corporation	7-6-1982
3	OMD, Jossop and Company Ltd.	1-12-1982
4	OMD, Rural Electrification Corporation	19-8-1982
5	OMD, Indian Petro-chemicals Corporation	28-2-1982
6	MD, Indian Telephone Industries Ltd.	1-12-1982
7	OMD, Metal Scrap Trade Corporation	1-8-1982
8	MD, Hindustan Latex Ltd.	15-4-1982
9	MD, Hotel Corporation of India	1-4-1982
10	OMD, Tea Trading Corporation	23-5-1982
11	Chairman-cum-General Manager Delhi Transport Corporation	6-5-1982
12	OMD, Heavy Engineering Corporation	22-11-1982
13	MD, Hindustan Cables Ltd.	23-8-1982
14	OMD, Karnataka Antibiotics & Pharmaceutical Ltd.	New Post
15	MD, Rajasthan Electronics & Instruments Ltd.	New Post
16	MD, Nagaland Pulp and Paper Mills Ltd.	New Post

B-Functional Directors

I-Vacancies for which recommendations have been sent by the PESB

1	Director (Finance), Burn Standard Co. Ltd.	15-7-1982
2	Director (Projects), Engineers India Ltd.	1-9-1982
3	Director (Refineries), Bharat Petroleum Corporation Ltd.	20-1-1982
4	Director (Prod.), National Mineral Development Corporation	1-1-1982
5	Director (Commercial), Engineers India Ltd.	18-11-1982

GMD—Chairman-cum-Managing, Director.

MD - Managing Director.

Sl. No.	Name of the post/Enterprise	Date of vacancy
6	Director (Technical), Engineers India Ltd	New Post
7	Director (Project Management), Bridge & Roof Co. Ltd.	New Post
8	Director (Finance), Bridge & Roof Co. Ltd.	New Post
9	Director (Finance), Maruti Udyog Limited	New Post
10	Director (Finance), Indian Railway Construction Co. Ltd.	New Post
11	Director (Technical), Coal India Ltd.	New Post
12	Director (Technical), Hindustan Organic Chemicals Ltd.	New Post
13	Director (Mktg.), Indian Drugs & Pharmaceuticals Ltd.	New Post
14	Director (Fin.), Hindustan Cables Ltd.	New Post

II—Vacancies under consideration of the PESB.

1	Executive Director (Pers.), State Trading Corporation	26-9-1981
2	Executive Director (Marketing), State Trading Corporation	31-7-1982
3	Director (Personnel), Eastern Coalfields Ltd.	11-1-1982
4	Executive Director, Minerals & Metals Trading Corporation	20-5-1981
5	Director (Finance), Braithwaite & Co. Ltd.	1-11-1982
6	Director (Engineering) National Projects Construction Corp.	24-12-1982
7	Director (Commercial), Steel Authority of India Ltd.	25-10-1982
8	Director (Marketing), Hindustan Insecticides Limited.	24-12-1982
9	Director (R & D) India Oil Corporation	New Post
10	Director (Finance & Commercial), Hindustan Shipyard Ltd.	New Post

Credit to Rural and Urban Sectors from scheduled Banks

979. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) total credits to the rural and urban sectors from the scheduled banks;

(b) whether there is any tilt towards the rural sector in the last five years, facts in details;

(c) whether he is aware that many of the schemes under Small Farmers Development Agency in Dhanbad district of

Bihar got held up due to the non-availability of loan from the banks, if so, facts in details;

(d) whether there is cold war going on between the district administration of Dhanbad in Bihar and the banking authorities; and

(e) if so, steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). A statement giving distribution of credit of scheduled commercial banks from